

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 881 of 2020**

**IN THE MATTER OF:**

**Union Bank of India Ltd.**

**...Appellant.**

**Versus**

**Supreme Manor Wada Bhiwandi  
Infrastructure Pvt. Ltd.**

**...Respondent.**

**Present:**

**For Appellant: Mr. Arpan Behl and Mr. Dhruvad Vagahani,  
Advocates.**

**For Respondent: Mr. Rahul Chitnis and Mr. Aman Verma,  
Advocates.**

**ORDER  
(Virtual Mode)**

**31.03.2021** List the Appeal 'For Admission (After Notice)' Hearing on **28<sup>th</sup>**  
**April, 2021.**

**[Justice A.I.S. Cheema]  
Member (Judicial)**

**[Dr. Alok Srivastava]  
Member (Technical)**